

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.44/BB/2017	-	Admission	230/232	Grameen Koota Financial Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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C.R. MURALIDHARAN
9880188900
BHUVANA S.P.
9916316160
DVA ASSOCIATES
Advocates.

Petitioner
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Heard the counsel for petitioners. List it for orders on 20.06.2017.

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MEMBER (J)

[Handwritten Signature]
MEMBER (T)